

CISF wins Inter-CAPF debate competition



All India Inter-Central Armed Police Forces Debate Competition-2020 was organized by NHRC, through video conferencing. This year, CISF won the competition for the 7th time and secured first, second and third prize in the English language and first prize in Hindi language.

NHRC notice on lack of network, smart phones for online classes

STATESMAN NEWS SERVICE

BALASORE, 24 SEPTEMBER:

The fact that students have had to climb water tanks, trees and hills for internet connectivity to avail the online education during the pandemic in remote areas of Odisha has been taken up by the National Human Rights Commission (NHRC).

The NHRC issued notices to the Secretary, Education, and Secretary, Ministry of HRD, Government of India, over the hardships, miseries and sufferings of financially poor students and those living in remote and inaccessible areas.

The rights body was petitioned by advocate Radhakanta Tripathy citing the

More than a crore students across India covering the entire nation have been deprived of education due to lack of active government intervention. Connectivity remains a mirage for the students in many areas in India, Tripathy alleged.

risks involved. The petitioner stated that at least 38 lakh students of Odisha are deprived of online education either due to no network or that they cannot afford to buy a smart phone.

More than a crore stu-

dents across India covering the entire nation have been deprived of education due to lack of active government intervention. Connectivity remains a mirage for the students in many areas in India, Tripathy alleged.

He requested the NHRC to ensure smart mobile phones to each one of financially poor students and to ensure proper electricity supply and network connectivity for online classes of students at home during exigencies.

The NHRC also sought to know the education policy to fill the gap caused by the pandemic. The NHRC sought an action taken report within four weeks.

INTERNET PROBLEM

NHRC notices Centre, State over students' plight

SEEKS ATRS IN FOUR WEEKS

PNS ■ BHUBANESWAR

The National Human Rights Commission (NHRC) on Wednesday issued a notice to the Secretary, Education Department, and the Secretary, Ministry of HRD, asking them to submit action taken reports (ATR) in connection with the hardships and miseries being faced by financially poor students living in remote and inaccessible areas in getting education online due to lack of internet. The NHRC issued the notices on a petition filed by human rights activist and

lawyer Radhakanta Tripathy. In his petition, Tripathy mentioned that 38 lakh students in Odisha are deprived of teaching due to non-availability of mobile network in their areas.

Students are walking kilometers, climbing water tanks, trees and hills for getting internet connection required for online education during covid-19 pandemic in remote and inaccessible areas, he mentioned, adding that the State Government has also admitted it. He said more than one crore students across India have been deprived of education due to lack of active Government intervention. He requested the



NHRC to ensure smart mobile phones to each one of financially poor students and to ensure proper electricity supply and network connectivity for online classes at home during exigencies and digital connectivity throughout the year in the entire country.